

Haldia headed by Shri Bareja had submitted its report to Central Government in 1973;

(b) whether it is a fact that the Working Group had recommended that Haldia was an ideal site for setting up of a ship building yard; and

(c) if so, what are the other salient features of the recommendations made by the group; and

(d) what action Government have taken or propose to take thereon?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) The Working Group considered Haldia as a suitable location for a ship building yard.

(c) The main recommendations of the Working Group are that there is a clear case for the establishment of atleast one shipyard and even two more shipyards during the Fifth Plan. Haldia qualifies itself as a suitable location for such a shipyard, and may be selected for the purpose.

The proposed shipyard may be designed to cater for the construction of Tankers, Bulk carriers, etc. upto a size of approximately one lakh GRT (1.5 lakh DWT). A special Project team may be set up to undertake a comprehensive Project Report.

(d) A Techno-economic Working Group was set up subsequently to evaluate both on technical and economic considerations the sites proposed in the meantime by various maritime State Govts. Based on the report of the Techno-economic Working Group, consultants were commissioned for the preparation of Preliminary Project Reports and the consultants did not consider Haldia the best location for a shipyard. Haldia is, therefore, not being considered as one of the sites for establishment of a shipyard."

### National Development Council and State Plans

328. SHRIMATI KANAK MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that it has been agreed at the National Development Council meeting held in March, 1978 that the Central Government and the Planning Commission would hold discussions with the State Governments for determining the policy and size of the State Plans;

(b) if so, what are the reasons for which no follow up action has yet been taken in this direction;

(c) what is the size of the West Bengal Sixth Five Year Plan in terms of outlay and investment; and

(d) what are the respective shares of the Central Government and the West Bengal Government in the State Plan?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) and (b) It was agreed at the meeting of the National Development Council on 18th and 19th March 1978 that the Planning Commission would hold discussions with the States with regard to the details of the Draft Plan especially the State Plans. It was also agreed that a Committee should be formed to discuss the fiscal arrangements between Centre and the States in the light of the Draft Five Year Plan 1978—83. A Committee of the Council with the Deputy Chairman of the Planning Commission as Chairman and the Union Finance Minister and Chief Ministers of all States as Members has already been constituted. Guidelines for the formation of plans for States and Union Territories for 1978—83 have been issued. Discussions will follow on receipt of the States' and Union Territories' draft Five Year Plans.

(c) and (d) Neither the Size of the State Plan nor the shares of State resources and Central Plan assistance in financing the plan have been determined as yet.

**Atma Ram Committee on nuclear device on Nandadevi**

329. SHRI KALP NATH RAI:  
SHRI BHISHMA NARAIN  
SINGH;  
DR. LOKESH CHANDRA:

With the PRIME MINISTER be pleased to state the terms of reference of the Atma Ram Committee to report on the nuclear device planted atop Nandadevi?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): The terms of reference are:—

- (a) to study and assess the problem, and
- (b) to recommend such further action as may be considered necessary to safeguard against future hazards to the environment and to the people, with the help of required expert advice.

**Collapse of new building of BHEL at Tiruchi**

330. SHRI U. R. KRISHNAN: Will the Minister of INDUSTRY be pleased to state;

(a) what are the reasons for the collapse of the roofs and walls of the new construction in BHEL at Tiruchi, a few months ago; and

(b) what is the extent of damage/loss caused to BHEL as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) According to the report of a Technical Committee appointed by BHEL, faulty design constitutes the major cause of the collapse of the construc-

tion of the Nuclear Shop of BHEL, Tiruchi. Errors in design, defective detailing, incomplete drawings and misreading of drawing, communication gap between the design and construction wings, lack of coordination, bad workmanship and inadequate structural knowledge on the part of both the designer and the builder were their causes.

(b) The extent of damage has been assessed around Rs. 16.6 lakhs excluding damage to the machinery. The extent of damage to machinery is being assessed with the assistance of suppliers.

**Death in USA of the Station Superintendent of Tarapur Atomic Power Station**

331. SHRI MANUBHAI PATEL: Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that Shri Kothare, Station Superintendent of the Tarapur Atomic Power Station died at San Jose, USA;

(b) whether Government have made any enquiry to find out the causes of his death; and

(c) if so, what are the details in this regard?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) and (c) While on official deputation to USA, Shri Kothare was admitted to the San Jose Hospital on 13th June 1978 and died the same day. The death was caused by acute myocardial infarction which is a form of heart attack. He had previous history of heart ailment.

**Colour T.V. in India**

332. SHRI U. R. KRISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government propose to introduce colour T.V. in India, if so, what are the details of the proposal formulated in this regard?